

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6742 OF 2003

ATMA RAM

Appellant (s)

VERSUS

SHAKUNTALA RANI

Respondent(s)

(With appln(s) for permission to place addl. documents on record)

Date: 01/12/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)

Mr. Anupam Lal Das, Adv.

Mr. Manish S.Verma, Adv.

Mr. Mukesh Gupta, Adv.

For Respondent(s)

Mr. Sachin Datta, Adv.

Mr.Himinder Lal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Anupam Lal Das, counsel for the appellant started his arguments at 2.50

p.m. and was on his legs when the Court rose for the day. The ma
tter remained as

part-heard.

(Sheetal Dhingra)

Court Master

(Asha Joshi)

Court Master